

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 135
689/2016

IN THE MATTER OF:

EMMAR Developers Ltd. & EMMAR MGF Land Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 09.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Dr. U.K Chaudhary, Sr. Adv. with Ms. Manisha Chaudhary, Ms. Deepti Bhardwaj, Advs.

For the Respondent(s): Mr. Divyam Agarwal, Mr. Daksh Ahluwali and Mr. Ashish Joshi, Advs. for R-2

ORDER

List the matter on 04.02.2020.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)